

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:421

ANSWERED ON:01.03.2007

MISUTILISATION OF FUNDS

Patel Shri Jivabhai Ambalal;Yadav Shri Giridhari

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether some public sector oil companies are misutilising their funds;
- (b) if so, the details thereof for the last three years, company-wise;
- (c) the reaction of the Government thereto; and
- (d) the number of officials/officers against whom the action has been taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (d): There is no case of misutilisation of funds reported by the Public Sector Oil Companies. However, cases of irregularities involving wrongful loss to the Company by individual employees of these companies are dealt with through normal vigilance functions and action taken as per prescribed procedure.